

**NATIONAL COMPANY LAW TRIBUNAL
CHANDIGARH BENCH, CHANDIGARH**

**CANo.147/2017
in
CP No.178/2016
RT CP (IB) No.54/Chd/Pb/2017**

In the matter of:

M/s Modi Alloys and Metalics (P) Ltd.Petitioner

Versus

M/s Goyal Malleables (P) Ltd.Respondent

Present:: Mr. Puneet Singla, Advocate for Mr. Rakesh Chopra, Advocate
for petitioner.
None for respondent.

Learned counsel for the petitioner seeks short date to have
instructions as the arguing counsel Mr. Rakesh Chopra, is unable to move
about because of injury.

List the matter on 03.10.2017.

Sd/-

(Justice R.P.Nagrath)
(Member (Judicial))

September 19, 2017
subbu